

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposit, maturing during the period from 01.02.2019 to 15.02.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.2,00,000/-, plus interest	01.02.2019	Six months.
2	Rs.12,87,124/- , plus interest	02.02.2019	91 days.
3	Rs.1,35,047/-, plus interest	05.02.2019	One year.
4	Rs.14,08,425/-, plus interest	08.02.2019	06 months.
5	Rs.26,23,737/-, plus interest	12.02.2019	06 months.
6	Rs.4,24,09,323/-, plus interest	13.02.2019	One year.
7	Rs. 10,26,421/-, plus interest	14.02.2019	Six months.
8	Rs.5,18,378/- , plus interest	15.02.2019	One year.

Dated: 16.01.2019

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India